

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**RAJYA SABHA
UNSTARRED QUESTION NO.166
TO BE ANSWERED ON 30TH NOVEMBER, 2021**

USAGE OF ANTI-DIABETICS AYURVEDIC DRUG BGR-34

166 SHRIK.R.N.RAJESHKUMAR

Will the Minister of **AYUSH** be pleased to state:

- a) whether the anti-diabetics Ayurvedic drug BGR-34 is ready for use after all the standardized and scientific clinical tests, if so, the details thereof;
- b) whether Government has any plans to make it available in all Government hospitals and dispensaries in the country;
- c) if so, the details thereof along with infrastructural mechanism available and present planning for its uses by the patients; and
- d) the details of the steps taken for induction of doctors from alternative health medicine stream into primary healthcare centres in the country?

**ANSWER
THE MINISTER OF AYUSH**

(SHRI SARBANANDA SONOWAL)

- (a) The drug BGR-34 is available to the patients in the country since 2015. The formulation was developed and required scientific studies were carried out by National Botanical Research Institute (NBRI) and Central Institute of Medicinal and Aromatic Plants (CIMAP), research units functioning under Council of Scientific and Industrial Research (CSIR). The tests include standardization, product validation on the basis of modern scientific parameters, antioxidant activity determination, optimization of herbal components for best activity, assessment of anti-diabetic activity and safety studies etc.
- (b) & (c) Availability of the Ayurvedic drug BGR-34 in Government Hospitals and Dispensaries in the country falls under the domain of procurement agencies of the concerned State Government/Public Sector Undertaking (PSU's)/Central Government Health Scheme (CGHS)/Municipalities/Employee State Insurance (ESI)/New Delhi Municipal Corporation (NDMC) etc.

Since BGR-34 is licensed under proprietary Ayurvedic Medicine category and its availability is possible only through tenders. Inclusion of drug BGR-34 in the tender depends on

responsive bid, price and qualifying approved Standard Operative procedure (SOP) for procurement norms of concerned procurement agency.

NDMC and Municipal Corporation of Delhi (MCD) make availability of Medicine for any resident of Delhi. In ESI the availability of the drug is subject to having valid ESI Health card by the individual and their family. In CGHS the Medicine is made available to CGHS beneficiary through local chemist as it is not come through tender.

- (d) Government of India has adopted a strategy of Co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs), thus enabling choice to the patients for different systems of medicines under single window. The engagement of AYUSH Doctors/ paramedics and their training is supported by the Department of Health & Family Welfare, while the support for AYUSH infrastructure, equipment / furniture and medicines are provided by Ministry of AYUSH under Centrally Sponsored Scheme of National AYUSH Mission (NAM). Similarly, Ministry is also doing the efforts for operationalization of AYUSH Health & Wellness Centres by upgrading AYUSH dispensaries and existing Sub health centres through NAM under collaboration of Department of Health & Family Welfare.